NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CSP No.950/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Kankei Direct Marketing Pvt Ltd.

SECTION OF THE COMPANIES ACT: 230-232

ORDER

CSP No. 950/230-232/NCLT/MB/MAH/2017 CSP No. 951/230-232/NCLT/MB/MAH/2017 CSP No. 952/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.2.2018

Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAK

Sd/-

Member (Judicial)